

HIGH COURT OF GUJARAT

:: NOTIFICATION ::
NO.RJ/16/2026

Arrangement of Special Sitting on 18.07.2026 of the working Saturdays of the Registry for adjudicating Old Criminal Appeals.

The following Honourable Judges will sit as Special Benches (Division Bench & Single Judge Bench) on the Office-working Saturday, i.e. **18.07.2026** and will conduct Criminal Appeals during the Regular Court hours.

18.07.2026	
SL NO	DIVISION BENCH
1	HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI AND HONOURABLE MR. JUSTICE R. T. VACHHANI
2	HONOURABLE MR. JUSTICE NIRZAR S. DESAI AND HONOURABLE MR. JUSTICE UTKARSH THAKORBHAI DESAI

SL NO	SINGLE JUDGE
1	HONOURABLE MS. JUSTICE NISHA M.THAKORE

- (i) The Honourable Courts will take up only notified Criminal Appeals.
- (ii) The Criminal Appeals will be listed before the Special Benches on office working Saturday, irrespective of whether the said

matters are already fixed or adjourned to another date (except the matters that are being listed on Wednesday Weekly List/before the Special Division Benches on Friday/Specially assigned matters/kept for CAV/Reserved for Judgment/order). This will be done by preponing or postponing the date assigned by the Hon'ble Courts/System Generated Next Listing Date.

- (iii) These Criminal Appeals will be taken up on the working Saturdays falling on the 1st and 3rd Saturdays of the month.
- (iv) The Cause List will be published two days prior to working Saturdays.
- (v) All Learned Advocates/Counsels are hereby inform that if they wish, they can appear through Hybrid mode for hearing of these Criminal Appeals, as per the procedure of Hybrid Hearing Circular No.ITC/234/2024 dated 20.02.2024.

By order of the Hon'ble the Chief Justice


Registrar (Judicial)

Date: 15.07.2026

Copy to :

(1)	The Additional Public Prosecutor, Office of the Government Law Officers
(2)	The President, Gujarat High Court Advocates' Association, Ahmedabad.